NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 973/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Prahar Financial Consultants & Management

Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

RATESHSHAHLE Advocatte Rayer 6 560 S. No.

ORDER CSA 971/230-232/NCLT/MB/MAH/2017 CSA 972/230-232/NCLT/MB/MAH/2017 CSA 973/230-232/NCLT/MB/MAH/2017 CSA 974/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)